

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/499/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dominic S. David
for Rohan Umairishram Counsel for Operational Creditor 
2. Madhura J, Counsel for the Respondent, 
Ph. 9791711963

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that the parties are exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on **09.01.2018 at 10.30 A.M.**

-sdr-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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